

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 507
TO BE ANSWERED ON FEBRUARY 04, 2021**

ONLINE DASHBOARD FOR PM SVANIDHI

NO. 507. KUMARI SHOBHA KARANDLAJE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- a) whether the Government has launched online dashboard of PM Street Vendor's Atmanirbhar Nidhi (PM SVANidhi) recently and if so, the details thereof;**
- b) the objectives and salient features of PM SVANidhi and the number of street vendors likely to be benefitted;**
- c) the number of applications received and sanctioned so far, State-wise;**
- d) whether Small Industries Development Bank of India (SIDBI) is the implementing partner for the scheme and if so, the details thereof; and**
- e) whether the Government is in the process of preparing a plan to capture socio economic profile of all PM SVANidhi beneficiaries and if so, the details thereof including the tenure of the scheme?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a) The dashboard of PM SVANidhi scheme launched on August 28, 2020 provides a snapshot of various aspects of the Scheme.**

These include ranking of the Lending institutions, States and cities, categorization of applications by gender and vending activity, number of applications received, sanctioned & disbursed, amount disbursed, digital payments undertaken by the beneficiaries, cash back paid, interest subsidy paid, Letter of Recommendation (LoR) issued, average number of days taken to sanction a loan, average age of the applicants, etc.

Contd...2/

- (b) The Prime Minister Street Vendor's AtmaNirbhar Nidhi Scheme (PM SVANidhi) aims at facilitating collateral free working capital loans upto ₹10,000 of 1 year tenure to about 50 lakh street vendors across the country. It provides for incentives in the form of interest subsidy @ 7% per annum on regular repayment of loan and cash-back upto ₹1,200 per annum on undertaking prescribed digital transactions.**

In order to cover the Street vendors left out of the Survey or who are from rural / peri-urban areas but vend in the urban areas, 'Letter of Recommendation' (LoR) has been introduced to make them eligible to avail benefits of the Scheme.

The scheme provides for Socio-economic profiling of beneficiaries and their families to determine their eligibility for various Central government welfare schemes and link them to these schemes. It also aims to facilitate beneficiary Street Food Vendors to e-commerce platforms to serve customers in the post COVID times.

- (c) A statement giving State / Union Territory wise details of the loan applications received and sanctioned is at Annexure-I.**
- (d) Yes, Sir. A Memorandum of Understanding was entered into with Small Industries Development Bank of India (SIDBI) on June 19, 2020**
- (e) Ministry has launched the program of socio-economic profiling of PM SVANidhi beneficiaries and their families in 125 cities, selected for saturation in the first phase, on January 4, 2021. The program aims to assess the potential eligibility for various Central welfare schemes and to further facilitate the access to these schemes.**

**ANNEXURE-I REFERRED TO IN REPLY TO LOK SABHA UNSTARRED
QUESTION NO. 507 TO BE ANSWERED ON FEBRUARY 4, 2021.**

**STATE / UT-WISE DETAILS OF APPLICATIONS RECEIVED AND SANCTIONED
UNDER PM SVANidhi SCHEME
(AS ON 31-01-2021)**

S.No	State	Total Applications Received	Total Applications Sanctioned
1	Andaman and Nicobar Islands	419	291
2	Andhra Pradesh	2,04,407	1,16,658
3	Arunachal Pradesh	2311	711
4	Assam	28,180	9,831
5	Bihar	76,684	22,358
6	Chandigarh	2,339	1,444
7	Chhattisgarh	70,106	33,141
8	D&NH and DD	2,072	1,191
9	Delhi	49,435	26,739
10	Goa	1,201	857
11	Gujarat	1,98,247	1,24,816
12	Haryana	34,973	16,489
13	Himachal Pradesh	3,169	1,901
14	Jammu and Kashmir	10,819	8,137
15	Jharkhand	31,621	16,076
16	Karnataka	2,01,420	97,077
17	Kerala	10,725	7,348
18	Ladakh	256	208
19	Madhya Pradesh	3,91,955	2,73,003
20	Maharashtra	3,57,737	1,52,825
21	Manipur	11,917	5,176
22	Meghalaya	104	23
23	Mizoram	585	394
24	Nagaland	1,745	814
25	Odisha	49,438	24,102
26	Puducherry	1,655	1,194
27	Punjab	63,649	14,361
28	Rajasthan	1,17,187	44,073

29	Tamil Nadu	2,27,982	62,151
30	Telangana	4,42,366	3,33,268
31	Tripura	3,359	2,159
32	Uttar Pradesh	7,51,808	4,29,945
33	Uttarakhand	12,962	8,399
34	West Bengal	6,545	1,710
Grand Total		33,69,378	18,38,870